

CENTRAL ADMINISTRATIVE TRIBUNAL

ALLAHABAD BENCH

THIS THE 12TH DAY OF FEBRUARY, 2002

Review Application No. 67 of 2001

In

Original Application No.945 of 1996

CORAM:

HON.MR.JUSTICE R.R.K.TRIVEDI,V.C.

HON.MAJ.GEN.K.K.SRIVASTAVA, MEMBER(A)

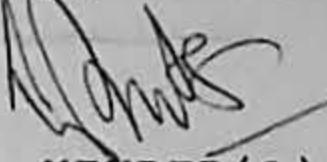
L.S.Gusain .. Applicant

Versus

Union of India & Ors .. Respondents

O R D E R

Considered the review application. The review has been sought on the basis of application No.2159/01 filed on 1.5.2001 long after the judgment was given. It has been stated in the affidavit filed that applicant after knowing promotion of R.K.Chamoli represented on 26.8.1978, whereas the promotion was granted on 17.3.1973. The fact has been noticed in the order by saying that the representation was filed after long time. The only difference is that the dates have not been mentioned. The order does not suffer from any error apparent on the face of record calling for review of the order. The review application is rejected.


MEMBER(A)


VICE CHAIRMAN

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